

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO.348
TO BE ANSWERED ON THE 4TH JANUARY, 2019
AYUSHMAN BHARAT YOJANA**

†*348. SHRI NAGAR RODMAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the names of a number of eligible beneficiaries have been excluded from the Ayushman Bharat Yojana; and

(b) if so, the details thereof and the steps taken to include all the eligible persons under the Yojana?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) & (b) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO.348* FOR 4TH JANUARY, 2019**

(a) & (b) The Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) is an entitlement based scheme. The total number of entitled beneficiary families is around 10.74 crore poor and deprived families drawn from Socio Economic Caste Census database by applying specific deprivation criteria for rural area and occupational criteria for urban area. In addition, the Rashtriya Swasthya Bima Yojana (RSBY) beneficiary families of States where the scheme had been operational in 2017-18 are also entitled for benefit under PMJAY. All these eligible families are entitled to receive benefits under the PMJAY and no separate enrolment is required.
